


CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST BLOCK NO.2, R.K.PURAM, NEW DELHI-110066
(SM APPEAL BRANCH)

Dated: 27/02/2019

NOTICE

All concerned are hereby informed that the matters listed in Court No.IV today i.e before Hon'ble Ms Rachna Gupta, Member(J) will be heard by Hon'ble Shri Anil Choudhary, Member(J) in court No.II on 27/02/2019

By order


Dy/Assistant Registrar
(SM)

Copy to:-

1. SPS to Hon'ble President/Hon'ble Members.
2. Registrar/ Dy.Registrars/Assistant Registrars/Technical Officer.
3. Bar Association /CDR/SDRS.
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Dy/Assistant Registrar
(SM)